

**LOK SABHA**

**BULLETIN-PART II**  
**(General Information relating to Parliamentary and other matters)**

**No. 4253] Thursday, February 17, 2022/ Magha 26, 1943 (Saka)**

**No. 4253**

**Legislative Branch-II**

**THE SPECIAL FINANCIAL ASSISTANCE TO THE KBK-K REGION  
OF THE STATE OF ODISHA BILL, 2020 BY  
SHRI SAPTAGIRI SANKAR ULAKA, M.P.**

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[Copy of Letter No. 42(47)/PF-S/2019-20 dated 15 February, 2022 from Shrimati Nirmala Sitharaman, Minister of Finance and Corporate Affairs to the Secretary General, Lok Sabha].

The President, having been informed of the subject matter of the Special Financial Assistance to the KBK-K Region of the State of Odisha Bill, 2020 by Shri Saptagiri Sankar Ulaka, M.P., has recommended the consideration of the Bill by Lok Sabha under article 117(3) of the Constitution.

**UTPAL KUMAR SINGH**  
**Secretary General**